

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated, Patna the

28th July, 2026

No. ~~1014~~ A: Under the Assured Career Progression Scheme (A.C.P. Scheme) to the officers of Bihar Judicial Service as provided in Para 3 (1) of the Department of Personnel and Administrative Reforms (now, General Administration Department), Government of Bihar resolution dated 15.04.2004 issued under memo no. 7/Estt. 1-1-05/2003 Ka. 2923 dated 16.04.2004 as also its subsequent resolutions issued under memo nos. 3545 dated 19.04.2006 and 4606 dated 28.04.2011, the following Judicial officer is **granted the benefit of 1st Financial Progression (1st A.C.P.)** in the Pay Scale of Rs. 33090-920-40450-1080-45850 in the cadre of Civil Judge (**Junior Division**) on completion of 5 years of regular service with effect from the date as mentioned against his name of the table given below:-

Sl. No.	Name of the Judicial Officer, designation and present place of posting	Date of grant of 1 st Financial Progression (1 st A.C.P.) in the cadre of Civil Judge (Jr. Div.)
1.	Sri Neeraj Kumar-I, District & Additional Sessions Judge-cum-P.O., Exclusive Special Excise Court No. 1, Jehanabad (under order of transfer as OSD, Chief Justice Secretariat, Patna High Court, Patna)	08.10.2012

Note: Upon consideration of the request of Sri Neeraj Kumar-I, the then Munsif, Vaishali at Hajipur, now posted as District & Additional Sessions Judge-cum-P.O., Excise Court, Jehanabad (under order of transfer as OSD, Chief Justice Secretariat, Patna High Court, Patna) for modification of the date of grant of 1st A.C.P, the Courts' Notification No. 285A dated 10.08.2015, is hereby modified to the extent indicated above.

By order of the High Court

Sd/- S. G. Mishra

Registrar General

28th July, 2026

Memo No. 68526 - 68531Dated , Patna the

(PF XXIV-01-2010)

Copy forwarded to the Additional Chief Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law (Judicial) Department, Patna / Accountant General (A & E), Bihar, G.E.-7, Birchand Patel Path, Patna / Under Secretary, Personal Claim and Pay Fixation Cell, Finance Department, Govt. of Bihar, Patna / S.O. I/c Judicial Officers Service Record Room, Patna High Court, Patna for information and needful action / the Principal District and Sessions Judge of Jehanabad for information and communication to the officer concerned.



Registrar General